

SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC8167 of 2024, in respect of Seva Bhawan Private Limited (PAN: AALCS6093F) in the matter of Illiquid Stock Options

A Recovery Certificate No. RC8167 of 2024 dated October 08, 2024, has been drawn up by the Recovery Officer against Seva Bhawan Private Limited (PAN: AALCS6093F) in the matter of Illiquid Stock Options ["Defaulter"] for a sum of Rs. 5,76,000/- (Rupees Five Lakh Seventy-Six Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/VV/DD/2023-24/28783 dated August 21, 2023 against Seva Bhawan Private Limited (PAN: AALCS6093F) in the matter of Illiquid Stock Options.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: April 02, 2026
Place: Kolkata



Mitrajeet Dey.

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata